

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The Reserve Bank of India (RBI) has reported that the credit deposit ratio for Bihar as in March, 1996 is 31.98 per cent as against the all-India figure of 61.9 per cent.

(b) Bank of India, the Convenor Bank for State Level Bankers Committee (SLBC) for Bihar has reported that a number of steps have been taken to increase deployment of bank credit in Bihar. These inter alia, include :

- (i) A High Powered Committee has been constituted by Reserve Bank of India (RBI) for reviewing and overseeing the implementation of recommendations of the Task Force on Credit Deposit Ratio for the State;
- (ii) Scale of finance of crop loans has been revised to increase loan component;
- (iii) Opening of specialised bank branches such as Hi-Tech Agricultural Branch and Small Scale Industries Finance Branch;
- (iv) Identification work for proposed medium and large industries for increasing bank credit in the State; and
- (v) Bigger plan for 1996-97 has been prepared based on the available potential to increase Credit Deposit Ratio.

[English]

Investment in Public Sector Units

1120 SHRI SRIBALLAV PANIGRAHI : Will the Minister of INDUSTRY be pleased to state

(a) the details of the Public Sector Undertakings which have been allowed to go for disinvestment during the last one year; and

(b) the steps the Government have taken or contemplates to take to make the market conditions suitable for disinvestment?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) During the last one year Government have disinvested in four public sector enterprises namely Oil & Natural Gas Corporation, Steel Authority of India Limited, Container Corporation of India Limited, Mahanagar Telephone Nigam Limited. No disinvestment has taken place after October'95. The question of Government taking steps to make the market conditions suitable for disinvestment does not arise in free market operation conditions.

[Translation]

Export of Readymade Garments

1121. SHRIMATI SHEELA GAUTAM Will the Minister of TEXTILES be pleased to state

(a) the quantum of readymade garments exported from the country during 1994-95 and 1995-96;

(b) the incentives given by the Government for promoting the export of readymade garments; and

(c) the position of the country in world's readymade garment export trade in comparison to Bangladesh, Pakistan, Malaysia, Sri Lanka and United Arab Emirates?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) The quantum of readymade garments exported from the country during 1994-95 and 1995-96 has been as follows :

	Quantity in Crore Pieces
1994-95	99.24
1995-96	109.82

(b) In order to step up the exports of readymade garments, Government have been taking a number of steps, which include encouraging exporters to participate in buyer-seller meets, fairs and exhibitions, enabling import of capital goods at concessional duty for export production, special arrangements for duty free import of raw materials for export production, ensuring increased availability of export credit etc.

(c) India's readymade garments exports are higher as compared to that of Bangladesh, Pakistan, Malaysia, Sri Lanka and the United Arab Emirates

[English]

Export to Bangladesh

1122 SHRI PRABHU DAYAL KATHERIA Will the Minister of COMMERCE be pleased to state

(a) whether the export to Bangladesh have come down during 1995-96 as compared to 1994-95;

(b) if so, the details thereof and the reasons therefor and

(c) the steps taken by the Government to boost our exports to that country during 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) No, Sir.

India's exports to Bangladesh during 1995-96 amounted to Rs. 3469.91 cr. as compared to Rs. 2024.13 cr. in 1994-95.

(c) Govt. have not taken any specific steps for boosting exports to Bangladesh so far during the current year i.e. 1996-97.